

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI K. J. ALPHONS): (a) and (b) Yes, Sir. The State Government of Karnataka has informed that the following works have been taken up:

Development of Tourist facilities like railings, sitting benches, walkway and sheet roofing have been taken up at Anjanadri hills/Pampa Sarovar at an estimate of ₹ 2.00 crore.

Improvements of approach road to Pampa Sarovar has been completed at an estimated cost of ₹ 80.00 lakh.

Financial assistance to the entrepreneurs

*179. SHRI RONALD SAPA TLAU: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that Government is providing financial assistance to the entrepreneurs opening and using new technology in the country;
- (b) if so, what is the maximum amount available per project;
- (c) what is the criteria to avail the incentive scheme;
- (d) for how many years, the scheme has been in force; and
- (e) how many entrepreneurs have benefited from the scheme and its total amount paid to them?

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) Yes Sir. Ministry of Micro, Small and Medium Enterprises (MSME) is providing financial assistance for setting up of new micro enterprises and to use new technology through the following programmes/schemes:

- (i) **Prime Minister's Employment Generation Programme (PMEGP):** This is a major credit-linked subsidy programme aimed at generating self-employment opportunities through establishment of micro-enterprises in the non-farm sector by helping traditional artisans and unemployed youth.
- (ii) **Credit Linked Capital Subsidy Scheme (CLCSS):** This is credit linked subsidy scheme for Technology Upgradation of Micro and Small Enterprises.

- (iii) **Technology and Quality Upgradation Support to Micro, Small and Medium Enterprises (TEQUP):** This Scheme aims at enhancing competitiveness of MSME Sector through adoption of Energy Efficient Technology (EET) so as to reduce cost of production and to encourage MSMEs to acquire Product Certification Licenses from National/ International bodies so as to become globally competitive.

(b) Under PMEGP Scheme general category beneficiaries can avail margin money subsidy of 25 % of the project cost in rural areas and 15% in urban areas. For beneficiaries belonging to special categories such as scheduled caste/scheduled tribe/ OBC /minorities/women, ex-serviceman, physically handicapped, NER, hill and border areas etc. the margin money subsidy is 35% in rural areas and 25% in urban areas. The maximum cost of projects is ₹ 25 lakh in the manufacturing sector and ₹ 10 lakh in the service sector.

Under CLCSS schemes subsidy is provided at the rate of 15% of the capital expenditure (limited to maximum ₹ 15.00 lakhs) for purchase of Plant and Machinery. Maximum limit of eligible loan for calculation of subsidy under the scheme is ₹ 100.00 lakhs.

Under TEQUP scheme subsidy to MSME units is provided to the extent of 25% of the project cost for implementation of EET. The maximum amount of subsidy is ₹ 10 lakhs for project cost of ₹ 40 lakhs. Further, for obtaining Product Certification Licenses, assistance allowed per MSME is ₹ 1.5 lakhs for national standards and ₹ 2 lakhs for international standards.

Criteria to availing the incentives: Under PMEGP; any individual above 18 years of age is eligible. For setting up of projects costing above ₹10 lakh in the manufacturing sector and above ₹ 5 lakh in the business /service sector, the beneficiaries should possess at least VIII standard pass educational qualification. Assistance under PMEGP is available only for new projects. Existing units and the units that have already availed Government subsidy under any other scheme of Government of India or State Government are not eligible. Only one person from one family is eligible for assistance.

CLCSS Scheme is applicable for prospective as well as existing MSEs. Presently, 51 well established and improved technologies/sub-sectors have been approved under the Scheme as detailed in the Statement (*See* below).

TEQUP scheme is applicable for MSME units.

(d) and (e) The PMEGP scheme was launched during 2008-09. Since its inception, a total of 4.47 lakh micro enterprises have been assisted with a margin money subsidy of ₹ 9326.01 crore providing employment to an estimated 37.32 lakh persons, till 2017-18 (up to 30.11.2017).

The CLCSS scheme was launched in October 2000 and revised in 29.09.2005. Since inception and upto 30.11.2017 a total of 48618 units have been assisted utilizing subsidy of ₹ 2904.53 crore.

TEQUP scheme was launched in February, 2010, 439 MSMEs have been benefited by adoption of Energy Efficient Technology till 28.12.2017.

Statement

List of Approved Sub-Sectors Credit Linked Capital Subsidy Scheme (CLCSS)

(i)	Bio-Tech Industry
(ii)	Common Effluent Treatment Plant
(iii)	Corrugated Boxes
(iv)	Drugs and Pharmaceuticals
(v)	Dyes and Intermediates
(vi)	Industry Based on Medicinal and Aromatic Plants
(vii)	Plastic Moulded/ Extruded Products And Parts/Components
(viii)	Rubber Processing Including Cycle/Rickshaw Tyres
(ix)	Food Processing (Including Ice Cream Manufacturing)
(x)	Poultry Hatchery and Cattle Feed Industry
(xi)	Dimensional Stone Industry (Excluding Quarrying And Mining)
(xii)	Glass and Ceramic Items Including Tiles
(xiii)	Leather and Leather Products Including Footwear And Garments
(xiv)	Electronic Equipment <i>Viz.</i> Test, Measuring and Assembly/Manufacturing, Industrial Process Control; Analytical, Medical, Electronic Consumer and Communication Equipment Etc.
(xv)	Fans and Motors Industry
(xvi)	General Light Service (GLS) Lamps
(xvii)	Information Technology (Hardware)

(xviii)	Mineral Filled Sheathed Heating Elements
(xix)	Transformer/Electrical Stampings/Laminations /Coils/Chokes Including Solenoid Coils
(xx)	Wires and Cable Industry
(xxi)	Auto Parts and Components
(xxii)	Bicycle Parts
(xxiii)	Combustion Devices/ Appliances
(xxiv)	Forging and Hand Tools
(xxv)	Foundries —Steel And Cast Iron
(xxvi)	General Engineering Works
xxvii)	Gold Plating and Jewellery
(xxviii)	Locks
(xxix)	Steel Furniture
(xxx)	Toys
(xxxi)	Non-Ferrous Foundry
(xxxii)	Sport Goods
(xxxiii)	Cosmetics
(xxxiv)	Readymade Garments
(xxxv)	Wooden Furniture
(xxxvi)	Mineral Water Bottle
(xxxvii)	Paints, Varnishes, Alkyds and Alkyd products
(xxxviii)	Agricultural Implements and Post Harvest Equipment
(xxxix)	Beneficiation of Graphite and Phosphate
(xl)	Khadi and Village Industries
(xli)	Coir and Coir Products
(xlii)	Steel Re-rolling and /or Pencil Ingot making Industries
(xliii)	Zinc Sulphate

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- (xliv) Welding Electrodes
 - (xlv) Sewing Machine Industry
 - (xlvi) Industrial Gases
 - (xlvii) Printing Industry
 - (xlviii) Machines Tools
 - (xlix) Copper Strip Industry:
 - (l) Ferric and Non-Ferric Alum
 - (li) Pesticides Formulation
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Dialogue in Jammu and Kashmir

*180. SHRI HUSAIN DALWAI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) what is the purpose of appointing Shri Dineshwar Sharma as a representative of Government to initiate a dialogue in Jammu and Kashmir;
- (b) what is the nature and scope of this engagement;
- (c) whether Government has set a timeline and end goal for this engagement and if so, the details thereof and if not, the reasons therefor; and
- (d) what plan of action has been put in place to facilitate dialogue between different organisations, elected representatives and Shri Dineshwar Sharma?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (d) Shri Dineshwar Sharma, former Director of Intelligence Bureau, has been appointed as the Representative of the Government of India to initiate and carry forward a dialogue with the elected representatives, various organizations and concerned individuals in the State of Jammu and Kashmir. No timelines have been fixed.

Shri Dineshwar Sharma has conducted 3 visits of Jammu and Kashmir so far. During his visits to Jammu and Kashmir, he has met a large number of delegations/individuals representing the youth and students, migrants and various political parties.
